

7 O'clock, then alright. Even if it continues upto 8 or 9 O'clock it is alright...*(Interruptions)* But this discussion should be completed today itself so that the confusion in the entire country could be removed. If the hon. Prime Minister wants to reply tomorrow, he may do so.

Mr. Speaker Sir, my submission to you is that those who want to take part in the discussions should do so today.

[English]

MR. SPEAKER : I think I have heard both the sides.

SHRI PRAMOD MAHAJAN (Mumbai North-East): Sir, the suggestion is to forego the Lunch Hour and extend the time of the House. I would say that if you want to discuss it for seven hours, you discuss it for seven hours with Lunch Break and adjourn the House at 6 O'clock. It will give you sufficient time. Let us implement whatever was decided in the Committee and adjourn the House at 6 O'clock. It will give you sufficient time. Let us implement whatever was decided in the Committee.

MR. SPEAKER : I have heard both the sides.

SHRI PRAMOD MAHAJAN : You cannot force us to forego the Lunch Hour. We do not want to forego the Lunch Hour. Do not extend the time of the House beyond 6 O'clock. You may simply continue the debate for seven hours.

MR. SPEAKER : I think I have heard both the sides. I am capable of knowing the sense of the House. Will you allow Mr. Jaswant Singh to speak?

*(Interruptions)*

MR. SPEAKER : Let Jaswant Singh ji speak.

SHRI SATYADEO SINGH (Balrampur) : Sir, one should be clear about the Lunch Hour and the time of the House.

MR. SPEAKER : Is it the sense of the House to sit with Lunch or without Lunch?

*(Interruptions)*

MR. SPEAKER : What is this? Why are you quarreling for the Lunch Hour? It is a very important debate.

*(Interruptions)*

SHRI PRAMOD MAHAJAN : Do you want to decide about having the Lunch Hour by majority? This has never happened.

MR. SPEAKER : I think we can afford to discuss. There should be no Lunch Hour. Mr. Jaswant Singh, please.

*(Interruptions)*

SHRI MADHUKAR SARPOTDAR (Mumbai North-West) : This entire matter was discussed in the

Business Advisory Committee and it need not be discussed here. If this entire discussion is to be extended by tomorrow, as the hon. Prime Minister says that he will reply to the debate tomorrow, there is nothing wrong in it. We can discuss it today and continue it tomorrow. This is my submission...*(Interruptions)*

MR. SPEAKER : You listen to my ruling. In the Business Advisory Committee.

*(Interruptions)*

SHRI PRAMOD MAHAJAN : What is wrong if the Leader of Opposition speaks tomorrow? If the Prime Minister is going to speak tomorrow, what is wrong if you give half-an-hour to the Leader of Opposition? You are talking about the democratic norms. Let the Prime Minister say...*(Interruptions)* What is wrong in it? Why do you want to finish it today?

MR. SPEAKER : There is nothing wrong.

*(Interruptions)*

MR. SPEAKER : We have to stick to the time allotment. All of you can speak either today or tomorrow but you have to speak within the allotted time. One hour and 54 minutes is the time allotted to BJP. Within this time, who will speak when and for how long, it is for you to decide.

SHRI I.D. SWAMI (Karnal) : It is an important debate. The whole world is looking towards it...*(Interruptions)*

[Translation]

SHRI JAI PRAKASH (Hissar) : Mr. Speaker, Sir, we are also the people's representative and have been elected from somewhere or the other...*(Interruptions)*

[English]

SARDAR SURJEET SINGH BARNALA (Sangrur) : Mr. Speaker, Sir, why is it that an impression is being created that the Government is running away from the discussion?...*(Interruptions)*... An impression is being given that the Government is rushing through the discussion in the House. That impression should not be created. That is my request, Sir.

SHRI H.D. DEVE GOWDA : Hon. Speaker, Sir, may I make a humble submission? Some hon. Members including the former Prime Minister and Leader of the Opposition have asked that I should reply on some of the events that took place in the past. In the last ten days, we have not done anything wrong. If we have done any wrong, we are prepared to own it.

If the hon. former Prime Minister and Leader of the Opposition wants to speak tomorrow and if he wants to raise some of the issues relating to the previous Government, I must be in a position to go

through the documents before I reply to them. I am unable to answer in the House by touching on all aspects of the issue that are going to be raised by the hon. Leader of the Opposition. That is why I humbly request the hon. Leader of the Opposition that if at all he wants to raise any issue relating to the past he can do so today. Then I will be able to know the whole matter and come to the House later. I am not such a well-versed politician, let me be very plain. I must go through the records before giving a reply. If he wants to raise it tomorrow and ask for the Government's reply on all points, it will be rather difficult for a person like me. I only request his good self to please consider this. If he wants to raise any issue relating to the past, let him do so today and let it be summed up. I am prepared to answer on all points. There is no question of suppressing. That is all my request.

MR. SPEAKER : I think it is a reasonable request.

(Interruptions)

SHRI PRAMOD MAHAJAN : Sir, it is totally unreasonable...(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, the hon. Prime Minister has made an appeal to me to the effect that if I raise old issues then it would not be possible for him to give the reply tomorrow.

My submission is that those who are responsible for the old issues, are present in the House. They can give the reply and explain the position. But I would not like to put an emphasis on the old issues. I would like to raise some other issues. For example, Mr. Speaker, Sir, I would like to raise the issue of the security of the nation.

AN HON. MEMBER : Raise it today.

SHRI ATAL BIHARI VAJPAYEE : If the hon. Prime Minister is to check the old records then I can not help him. This discussion will continue tomorrow.

AN HON. MEMBER : No.

SHRI ATAL BIHARI VAJPAYEE : If I want to speak about C.T.B.T. and want the clarification of the Government then do not I have this right? You are stopping me to express my views in this regard. You will have to study to give its reply, therefore, it can not be completed today. My submission is that the discussion should continue tomorrow also.

[English]

SHRI SANTOSH MOHAN DEV : Mr. Speaker, Sir, one thing I want to say that it is up to the Ruling Party to decide on such things. I want to make a point clear. If you allow Shri Vajpayee to speak tomorrow it is your decision. Then, I will have to decide when my leader will speak. I will have the option to put him tomorrow...(Interruptions)

[Translation]

PROF RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir, Santosh Mohan Dev ji is using wrong logic for safety...(Interruptions)

[English]

SHRI RAM NAIK : Sir, just a minute. We are very happy that the former Prime Minister, the former Leader of the Opposition is willing to speak in the House. We would like to hear him either today or tomorrow. But we would like to hear him in this House. As the Leader of the Opposition he should have spoken last time, but he remained quiet. At least let him speak tomorrow. We are agreeable to it.

MR. SPEAKER : I think, we have discussed enough on this issue. I will decide later on. I am not giving my decision immediately. Let us see that the debate continues.

Shri Jaswant Singhji.

(Interruptions)

SHRI JASWANT SINGH (Chittorgarh) : Mr. Speaker, Sir, before I make explicit reasoning that persuades us to oppose this Motion of Confidence, I must say two preliminary things. The first is a request to you. You are the custodian of the rights of all of us. You are the custodian. You are not only the repository of the rights of all Members of Parliament it is you through whom the House is conducted. It is not for me to inform you. I do not recollect ever that such elementary, routine question of the House like whether there is to be lunch hour or whether there is to be extension has ever been decided on the basis of majority or absence of majority. I can only appeal to you not to go down that path. This House can function only with the cooperation of the entire House. The functioning of the House is not a question of majority and minority.

[Translation]

Secondly, I was to the view that while participating in this debate I would express my views in Hindi. I am not doing it.

[English]

Out of deference to the hon. Prime Minister, I will choose to speak in a language that is also the language of the nation and that is also the language...(Interruptions)

SHRI SHARAD PAWAR (Baramati) : I say you are hitting below the belt...(Interruptions)

SHRI JASWANT SINGH : Beg your pardon...(Interruptions)

MR. SPEAKER : Jaswant Singhji, why should you go into that?

(Interruptions)

SHRI JASWANT SINGH : I have chosen to speak in English...(Interruptions)